

File No. 106/3/2022-R and D COORD

भारत सरकार/ Government of India

नवीन और नवीकरणीय ऊर्जामंत्रालय / Ministry of New & Renewable Energy
(R&D Division)

Atal Akshay Urja Bhawan,
Opp CGO Complex, New Delhi-3
Dated: 24.08.2022

To
Consultant (Judicial)
The National Green Tribunal Principal Bench,
New Delhi (NGT, New Delhi)

Subject: Order issued by The National Green Tribunal (NGT) Principal Bench in respect of Application No 466/2022 dated 13.07.2022 filed by Architect Sh. Raja Singh Green on Building Ratings and Green Building Industry.

Sir,

This has reference to your letter dated 18th July, 2022 regarding the Order dated 13th July 2022 issued by the Hon'ble National Green Tribunal on the Original Application No. 466/2022 regarding Green Building Rating Systems, seeking therein response of this Ministry.

2.0 The Ministry of New and Renewable Energy (MNRE) is responsible for overall promotion of New and Renewable Energy i.e. Solar, Wind, Bio-Mass, Small Hydro power, Hydrogen etc. in the country. This subject matter under reference regarding regulation of Green Building Ratings and Green Building Industry does not fall in the purview of this Ministry.

3.0 The 'Model Building Bye-laws-2016' prepared by Town and Country Planning Organization, have been published by Ministry of Urban Development for the guidance of the State Governments, Urban Local Bodies, Urban Development Authorities etc. These bye-laws contain the 'Green Buildings and Sustainability Provisions' not specific to any rating system. These provisions include inter-alia norms relating to (i) Water Conservation and Management (ii) Solar Energy Utilization (iii) Energy Efficiency (Concept of *passive solar design of buildings*) (iv) Waste Management etc.

They also mention that all buildings on various plot sizes above 100 sq.m. shall comply with the green norms specified in the bye-laws. In case owners of properties desire to procure green building ratings from one or more rating bodies, they may suitably incorporate any other provisions, if required.

5.0 Thus, the subject matter under reference regarding regulation of Green Building Ratings and Green Building Industry pertains to 'Ministry of Housing and Urban Affairs' of Government of India. Although, the MNRE initially supported the development of GRIHA Rating System with TERI, it is now being implemented by 'GRIHA Council' an independent society.

6.0 This is for kind information and consideration of Hon'ble NGT.

Regards

Yours Sincerely



(Dr. Anil Kumar)
Scientist-D (R&D)

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